

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4941

ANSWERED ON:25.04.2013

VACANT POST OF DIRECTOR

Meghwal Shri Bharat Ram;Singh Alias Pappu Singh Shri Uday

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

(a) the procedure adopted by the Government for selection of Director of National Institute of Pharmaceutical and Research (NIPER), Mohali in 2005;

(b) the reasons for delay in appointing a regular Director despite the fact that Board of Governors (BOG) was constituted in June, 2011;

(c) whether Punjab and Haryana High Court judgment in November, 2012 had struck down the selection and appointment of the registrar of NIPER which was one of the points raised in the special requisition meeting of Board of Governors called in July, 2012; and

(d) if so, the reasons and justification for not holding the BoG meeting after July, 2012 on such administrative and financial lapses?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) In 2004, Director, National Institute of Pharmaceutical Education & Research (NIPER), Mohali, was appointed by Board of Governors (BoG) with the prior approval of the President of India, being Visitor of NIPER, Mohali.

(b) NIPER, Mohali has informed that the process was initiated in the 55th meeting of BoG, NIPER, Mohali held on 9.1.2012. The recommendations of the Search-Cum-Selection Committee for selection of Director were placed in the 59th meeting of the BoG held on 23.03.2013. As on date, the recommendations of the BoG have not been received in the Ministry for obtaining approval of the President of India, being Visitor of NIPER, Mohali.

(c) NIPER has reported that the Order of Hon'ble Single Judge in Civil Writ Petition No. 6458 of 2012 in regard to appointment of Registrar has been stayed by a Double Bench headed by Chief Justice of Hon'ble Punjab & Haryana High Court in Letter Patents Appeals no. 2094 of 2012 & 2106 of 2012. Next date of hearing is fixed for 03.05.2013.

(d) NIPER, Mohali has reported that meetings of the BoG were held in 2012 as per the provisions of the NIPER Act, 1998. The first meeting of the BoG in 2013 was held on 23.03.2013.